

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:770

ANSWERED ON:22.10.2008

ATOMIC ENERGY ACT

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether the Government proposes to amend the Atomic Energy Act,1962 in the backdrop of the waiver by Nuclear Supply Group (NSG) and Civil-Nuclear Agreement 123 with the US;and

(b) if so, the details in this regard?

**Answer**

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTRY OF PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN)

(a) No, Sir.

(b) Does not arise.